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## (2024) 06 ITAT CK 0004

## **Income Tax Appellate Tribunal (Delhi H Bench)**

Case No: Income Tax Appeal No. 3360, 3361, 3364, 3365, 5645, 5839/DEL/2016

ACIT APPELLANT

Vs

Jindal Poly Films Ltd RESPONDENT

Date of Decision: June 4, 2024

**Acts Referred:** 

• Income Tax Rules, 1962 - Rule 8D

Income Tax Act, 1961 - Section 14A, 69, 153A

Citation: (2024) 06 ITAT CK 0004

Hon'ble Judges: G.S. Pannu, (VP); Anubhav Sharma, J

Bench: Division Bench

Advocate: Rohit Jain, Deeoashree Rao, Samrath Singh, Sapna Bhatia

**Judgement**